

MINUTES OF NORMS COMMITTEE (NC-7) OF
‘PLASTIC & RUBBER PRODUCTS’
MEETING NO. 12/AM10 HELD ON 17.06.2009
UNDER CHAIRMANSHIP OF
SHRI AMITABH JAIN, ADGFT

Meeting No. 12/87-NC-7/2009 of NORMS COMMITTEE (NC-7) dealing with ‘Plastic & Rubber Products’ scheduled to be held on 17.06.2009 under Chairmanship of Shri Amitabh Jain, Addl. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Jt. Industrial Adviser, D/o C&PC
- 3) Shri Shaish Kumar, Industrial Adviser, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee confirmed Minutes of NC Meeting No. 11/AM10 held on 10.06.2009.

3.1 Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

3.1.1	Case No. A-8	METRO TYRES LTD.	HQ F. No. 01/87/050/00048/AM08/DES-VII	Status: Approved
	NC No.: 12/AM10 Dated:17.06.2009	Adv. Lic. No. 3010051241 Dated 16.03.2007	RLA F. No. 30/24/040/00071/AM07	

Application: Amendment in input output norms already fixed under Para 4.7 of HBP (Vol.I) for the export product “Bicycle Nylon Tyres”.

Decision: The Committee discussed the case in light of letter dated 03.04.2007 received from O/o Jt.DGFT, Ludhiana and decided to **approve** following adhoc norms with modification in description of export item and import item at Sl. No. 2 in supersession of earlier norms ratified in NC Meeting No. 19/AM09 held on 20.08.2008 (Case No. A-313):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bicycle Nylon Tyres EPDM Rubber	100 kg	1. Natural Rubber	26.42 kg
		2. Synthetic Rubber EPDM	19.34 kg

Compound	3. Zinc Ingots	1.41 kg
	4. Precipitated Silica	3.50 kg
	5. Carbon Black	17.35 kg
	6. Rubber Chemicals	1.98 kg (upto 7% of FOB Value)
	7. Bead Wire	10.00 kg
	8. Nylon Filament Yarn	11.00 kg
	9. Misc. Chemicals	8.00 kg (upto 2% of FOB Value)
	10. Reflective Tape width (4.763mm-5mm)	1.05 mtrs/meter content in export product
	11. Cotton Chaffer width (6mm-8mm)	1.05 mtrs/meter content in export product

3.1.2	Case No. A-9	METRO TYRES LTD.	HQ F. No. 01/87/050/00099/AM09/DES-VII	Status: Approved
	NC No.: 12/AM10 Dated:17.06.2009	Adv. Lic. No. 3010055403 Dated 07.03.2008	RLA F. No. 30/24/040/00061/AM08	

Application: Amendment in input output norms already fixed under Para 4.7 of HBP (Vol.I) for the export product “Special Nylon High Speed Bicycle Tyres with 7.5% EPDM”.

Decision: The Committee discussed the case in light of letter dated 22.01.2009 received from O/o Jt.DGFT, Ludhiana and decided to **approve** following adhoc norms with clubbing of import item at Sl. No. 8 and 9 in supersession of earlier norms ratified in NC Meeting No. 14/AM09 held on 16.07.2008 (Case No. 22/5/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Special Nylon High Speed Bicycle Tyres	100 kg	1. Natural Rubber	22.23 kg

with EPDM	min.7.5%	2. Synthetic Rubber a) PBR b) SBR-1502 c) EPDM	5.00 kg 6.34 kg 8.00 kg
		3. Carbon Black	17.35 kg
		4. Rubber Chemicals Antioxident, Accelerators	1.98 kg
		5. Bead Wire	10.00 kg
		6. Misc. Chemicals Paraffin Wax	8.00 kg
		7. Zinc Ingot (99.95% Purity)	1.28 kg
		8. Nylon Fabric (Dipped) N6 420D/I, N66 420D/I, N6 840 D/I, Duraskin, Nylon Fabric Duraskin	12.00 kg
		Note: There should be a Value Cap on Rubber Chemicals and Miscellaneous Chemicals as per General Note 8 of the Handbook of Procedure, Vol. II.	

3.1.3	Case No. A-10	METRO TYRES LTD.	HQ F. No. 01/87/162/00545/AM08/DES-VII	Status: Approved
	NC No.: 12/AM10 Dated:17.06.2009	Adv. Lic. No. 3010054257 Dated 13.12.2007	RLA F. No. 30/24/040/00042/AM08	

Application: Amendment in input output norms already fixed under para 4.7 of HBP(Vol.I) for the export product “Bicycle Nylon Tyres Foldable.”

Decision: The Committee discussed the case in light of letter dated 22.01.2009 received from O/o Jt.DGFT, Ludhiana and decided to **approve** following adhoc norms with modification in description of import item at Sl. No. 11 in supersession of earlier norms ratified in NC Meeting No. 20/AM09 held on 29.08.2008 (Case No. A-127):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Bicycle Nylon Tyres Foldable	100 kg	1. Natural Rubber	31.96 kg
		2. Synthetic Rubber (SBR-1502)	12.09 kg
		3. Synthetic Rubber EPDM	4.10 kg
		4. Carbon Black (HAF Grade N-330)	16.53 kg
		5. Precipitated Silica	4.26 kg
		6. Rubber Chemicals	2.52 kg

	(Antioxidant Accelerator Retarders, Peptizes) upto 7% of FOB Value of export	
	7. Zinc Ingot (99.95% Purity)	1.312 kg
	8. Misc. Chemicals upto 2% of FOB Value i.e. Microcrystalline Wax, Paraffin Wax.	8.260 kg
	9. Nylon Fabric Dipped (N6-420 D/1, N66-420 D/1, N6 -840 D/1, Duraskin)	13.480 kg
	10. Cotton Chaffer (6mm- 8mm)	1.05 mtr./mtr. content in export product
	11. Aramid Bead Rings	2.04 No.
Note: There should be Value Cap on Rubber Chemicals & Miscellaneous Chemicals as per General Note 8 of the Handbook of Procedure, Vol.II.		

3.1.4	Case No. A-11	METRO TYRES LTD.	HQ F. No. 01/87/050/00100/AM09/DES-VII	Status: Approved
	NC No.: 12/AM10 Dated: 17.06.2009	Adv. Lic. No. 3010055424 Dated 10.03.2008	RLA F. No. 30/24/040/00062/AM08	

Application: Amendment in input output norms already fixed under para 4.7 of HBP(Vol.I) for the export product “Nylon Bicycle Tyres EPDM (Min. 7.5%) Rubber Compound”.

Decision: The Committee discussed the case in light of letter dated 22.01.2009 received from O/o Jt.DGFT, Ludhiana and decided to **approve** following adhoc norms with modification in description of import item in supersession of earlier norms ratified in NC Meeting No. 14/AM09 held on 16.07.2008 (Case No. 23/5/87-ALC1/2008):

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Nylon Bicycle Tyres EPDM (min 7.5%) Rubber Compound	100 kg	1. Natural Rubber	22.23 kg
		2. Synthetic Rubber	19.34 kg
		3. Carbon Black	17.35 kg
		4. Rubber Chemicals	1.98 kg (upto 7% of

		Antioxidant, Accelerators	FOB Value)
		5. Bead Wire	10.00 kg
		6. Misc. Chemicals Paraffin Wax	8.00 kg (upto 2% of FOB Value)
		7. Nylon Tyre Cord Fabric N- 6 420 D/1, N-66 420 D/1, N-6 840 D/1, Duraskin Dipped or undipped	11.00 kg
		8. Zinc Ingot (99.95% Purity)	1.312 kg
		9. Precipitated Silica	3.500 kg
Note: There should be a Value Cap on Rubber Chemicals and Miscellaneous Chemicals as per General Note 8 of the Handbook of Procedure, Vol. II			

ONLINE CASES

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Case No.:16/49/81-ALC2/2006	Party Name:SWASTIK POLYMERS	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved			
HQ File :01/81/050/00905/AM07/	RLA File :05/24/040/00873/AM07/	Lic.No/Date:0510199156 08.02.2007	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	61/0- PVC COMPOUND-SHOE SOLE GRADE GRADE NO. RT-129 (IN VARIOUS COLOURS)	60.000	M.T	3339600.00	72600.00 US\$
2	39042290	61/0- PVC COMPOUND-SHOE SOLE GRADE GRADE NO. RT-125	50.000	M.T	2863500.00	62250.00 US\$
				Total	6,203,100.00	134,850.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC RESIN K.VALUE 66-67	66.000	M.T	2489520.00	54120.00 US\$
2	29173920	DI OCTYL PHATHALATE (D.O.P) PVC GRADE	34.500	M.T	2539200.00	55200.00 US\$

Total 5,028,720.00

109,320.00

Decision: With D/o C&PC OM No. 46011/17/2007-PC.II dated 15.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound – Shoe Sole Grade No. RT-125	1 MT	1. PVC Resin	0.600 MT
		2. Dioctyl Phthalate	0.330 MT
PVC Compound – Shoe Sole Grade No. RT-129	1 MT	1. PVC Resin	0.550 MT
		2. Dioctyl Phthalate	0.300 MT

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Case No.:23/11/87-ALC1/2008

Party Name:STAHL INDIA PVT LTD

Meet No/Date:12/87-ALC1/2009
17.06.2009

Status: Approved

HQ File :01/87/050/00236/AM09/

RLA File :04/24/040/00051/AM09/

Lic.No/Date:0410096166
30.05.2008

Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39069010	63/0- AQUEOUS POLYURETHANE DISPERSION (WI-12789)	150000.000	K.G	12789450.00	320537.61 US\$
				Total	12,789,450.00	320,537.61
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29141990	ACETYL ACETONE - SPECIAL SOLVENT	360.000	K.G	145800.00	3600.00 US\$
2	29211100	N METHYL 2 PYRROLIDONE - SPECIAL SOLVENT	6433.500	K.G	1158381.00	28602.00 US\$
3	34021190	TRITON X 305 - EMULSIFIER	22.500	K.G	6561.00	162.00 US\$
4	39071000	VORANOL 1010L-POLYOL	13810.500	K.G	1409886.00	34812.00 US\$

5	39071000	VORANOL 2000L - POLYOL	20410.500	K.G	2083482.00	51444.00 US\$
6	29291020	DESMODUR T80P - TOLUNE DI ISOCYNATE	10606.500	K.G	2187729.00	54018.00 US\$
7	29211900	TRIETHYLAMINE - NEUTRALISING AGENT	1440.000	K.G	142884.00	3528.00 US\$
8	28251020	HYDRAZINE HYDRATE 100% - NEUTRALISING AGENT	757.500	K.G	143613.00	3546.00 US\$
9	29420011	PERMATOL K-40 - PRESERVATIVE	225.000	K.G	41553.00	1026.00 US\$
10	38099390	SOLVENT INTERMEDIATE	8229.000	K.G	1846557.00	45594.00 US\$
				Total	9,166,446.00	226,332.00

Decision: With D/o C&PC OM No. 46011/230/2004-PC.II dated 02.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Aqueous Polyurethane Dispersion (WI-12789, Solid Content 35 +/- 1.8%)	1 kg	1. Acetyl Acetone	0.00240 kg
		2. N Methyl 2 Pyrrolidone	0.04289 kg
		3. Triton X 305 – Emulsifier	0.00015 kg
		4. Polyol (Voranol 1010L)	0.09207 kg
		5. Polyol (Voranol 2000L)	0.13607 kg
		6. Toluene Di isocyanate (Desmodur T80P)	0.07071 kg
		7. Triethylamine	0.00960 kg
		8. Hydrazine Hydrate	0.00505 kg
		9. Permatol K40 (Preservative)	0.00150 kg
		10. Solvent Intermediate	0.05486 kg

12	Case No.:3/32/87-ALC1/2008	Party Name:AMIAITIT FIBERGLASS INDUSTRIES INDIA PVT.LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00531/AM09/	RLA File :17/24/040/00088/AM09/	Lic.No/Date:1710002243 07.11.2008	Defer Date:
Application: Request is for adhoc norms for following:				

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39173990	63/0- GRP Pipe (Dia 2200 PN 06 SN 10000)	324.000	Meter	13614804.00	295652.64 US\$	
2	39174000	63/0- GRP Pipe Coupling (DN 2200 PN 06 SN 10000)	36.000	Number	966060.00	20978.50 US\$	
3	39174000	63/0- GRP Pipe Fittings (DN 2200 PN 06 SN 10000)	24.000	Number	5404200.00	117355.05 US\$	
				Total	19,985,064.00	433,986.19	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	70191200	Roving (of any make, Grade, type or Specification)	40664.064	K.G	2481664.38	53083.73 US\$	
2	54023300	Polyester Filament Yarn (HT First quality product 36776A 1000/192/CLR Type 811 APO 15-33 LB or Any Other Grade, Make, Type Specification)	41.288	K.G	10828.70	231.63 US\$	
3	56081900	Polyrelease Film 71.775	71.775	K.G	6811.48	145.70 US\$	
4	70193100	Surface Mat (M 524 -ECR 25A Or M 524-C64 or any other Grade, Make, type , specification)	158.597	K.G	77109.45	1649.40 US\$	
5	56081900	Polyester Netting 153A91D0127 2.5 x 1.6 Leno Polyester Netting or 153A91D0242 2.5 x 1.6 Leno Polyester Netting or any other Grade, make , Type , Specification)	71.653	K.G	36077.44	771.71 US\$	
6	70193100	Chop Strand Mat (450 GSM or any other Grade Make Type Specification)	4890.720	K.G	365825.76	7825.15 US\$	
7	70191200	Woven Roving (EWR-800-1.0M or any other Grade Make Type Specification)	4666.680	K.G	785402.34	16800.05 US\$	
8	39079190	Resin (Crystic 274E AM NA / W Non-Accelerated / waxed 100% Pure Isophthalic Resin or any other grade, make, type, specification)	68185.233	K.G	7554753.25	161599.00 US\$	
9	25051012	Silica Sand	140420.771	K.G	590820.42	12637.87 US\$	
10	38151900	Accelerator (NL-53 or any other grade, make ,type ,specification)	502.322	K.G	194913.37	4169.27 US\$	
11	29096000	Andonox, Butanox Or Trigonox (M-60 or any other Grade Make type or specification)	634.922	K.G	122292.39	2615.88 US\$	
12	29025000	Styrene	2026.920	K.G	185727.00	3972.77 US\$	
				Total	12,412,225.98	265,502.16	

Decision: With D/o C&PC OM No. 46011/72/2004-PC.II dated 16.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
GRP Pipe (Dia 2200 PN 06 SN 10000)	11	GRP Pipe (Dia 2200 PN 06 SN 10000)	11

GRP Pipe (Dia 2200mm, PN 06, SN 10,000)	1 kg	1. Fibreglass Roving	0.1 /65 kg
		2. Polyester Filament Yarn	0.0001 kg
		3. Polyrelease Film	0.0003 kg
		4. Surface Mat	0.0007 kg
		5. Polyester Netting	0.0003 kg
		6. Unsaturated Polyester Resin	0.2250 kg
		7. Silica Sand	0.6330 kg
		8. Accelerator	0.0022 kg
		9. Andonox/Butanox/Trigonox	0.0027 kg
		10. Styrene	0.0089 kg
GRP Coupling (Dia 2200mm, PN06, SN 10,000)	1 kg	1. Fibreglass Roving	0.4167 kg
		2. Polyester Filament Yarn	0.0002 kg
		3. Polyrelease Film	0.0005 kg
		4. Surface Mat	0.0011 kg
		5. Polyester Netting	0.0005 kg
		6. Unsaturated Polyester Resin	0.3378 kg
		7. Silica Sand	0.2719 kg
		8. Accelerator	0.0035 kg
		9. Andonox/Butanox/Trigonox	0.0035 kg
		10. Styrene	0.0139 kg
GRP Fittings (Dia 2200mm, PN 06, SN 10,000)	1 kg	1. Fibreglass Roving	0.0415 kg
		2. Polyester Filament Yarn	0.0001 kg
		3. Polyrelease Film	0.0001 kg
		4. Surface Mat	0.0001 kg
		5. Polyester Netting	0.0001 kg
		6. Chop Strand Mat	0.1466 kg
		7. Woven Roving	0.1399 kg
		8. Unsaturated Polyester Resin	0.5688 kg
		9. Silica Sand	0.1490 kg
		10. Accelerator	0.0006 kg
		11. Andonox/ Butanox/ Trigonox	0.0007 kg
		12. Styrene	0.0021 kg

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Case No.:8/32/87-ALC1/2008	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved											
HQ File :01/87/050/00536/AM09/	RLA File :04/24/040/00193/AM09/	Lic.No/Date:0410099915 11.11.2008	Defer Date:											
Application: Request is for adhoc norms for following:														
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>								
1	39239090	63/0- PLASTIC TRAYS	1040270.000	Number	58761251.00	1186856.21 US\$								
				Total	58,761,251.00	1,186,856.21								
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>								
1	39230000	PS Insulative Plastic Sheet	144000.000	K.G	14784940.80	293760.00 US\$								
2	39230000	PET Insulative Plastic Sheet	108000.000	K.G	10871280.00	216000.00 US\$								
3	39230000	PS Insulative Plastic Sheet	144000.000	K.G	15582168.00	309600.00 US\$								
				Total	41,238,388.80	819,360.00								
Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 08.06.2009, following adhoc norms are approved :														
<table><tr><td>EXPORT ITEM</td><td>QTY</td><td>IMPORT ITEM</td><td>QTY</td></tr><tr><td>Plastic Trays (555mm x 365mm x 25 mm</td><td>1 kg</td><td>Relevant PET/HIPS Insulative/Dissipative Sheet</td><td>1.15 kg/kg content in export product</td></tr></table>							EXPORT ITEM	QTY	IMPORT ITEM	QTY	Plastic Trays (555mm x 365mm x 25 mm	1 kg	Relevant PET/HIPS Insulative/Dissipative Sheet	1.15 kg/kg content in export product
EXPORT ITEM	QTY	IMPORT ITEM	QTY											
Plastic Trays (555mm x 365mm x 25 mm	1 kg	Relevant PET/HIPS Insulative/Dissipative Sheet	1.15 kg/kg content in export product											

14	Case No.:2/34/87-ALC1/2008	Party Name:KUND KUND POLYMERS	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00553/AM09/	RLA File :05/24/040/00513/AM09/	Lic.No/Date:0510231247 20.11.2008	Defer Date:
	Application: Request is for adhoc norms for following:			

Application. Request is for adhoc norms for following.

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39042290	63/0- PVC Compound	120000.000	K.G	6600000.00	137500.00 US\$
				Total	6,600,000.00	137,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39042110	PVC Resin Suspension Grade	66000.000	K.G	1900800.00	39600.00 US\$
2	38122010	Plasticizer(DOP)	31800.000	K.G	1450080.00	30210.00 US\$
3	38122010	PVC Stablizer	3000.000	K.G	432000.00	9000.00 US\$
4	38123090	Calcium Stearate	1200.000	K.G	86400.00	1800.00 US\$
5	28030010	Carbon Black	300.000	K.G	8640.00	180.00 US\$
6	28259000	Antimony Drioxide	3600.000	K.G	933120.00	19440.00 US\$
7	28365000	Calcium Corbonate OR Aluminium Hydroxide(28183000) OR Meta Calcined Aluminium Silicate(28399090)	16500.000	K.G	396000.00	8250.00 US\$
				Total	5,207,040.00	108,480.00

Decision: With D/o C&PC OM No. 46011/01/2009-PC.II dated 16.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
PVC Compound (Cable Grade FR-149)	1 kg	1. PVC Resin	0.5500 kg
		2. Plasticizer (DOP)	0.2650 kg
		3. PVC Stabilizer	0.0250 kg
		4. Calcium Stearate	0.0100 kg
		5. Carbon Black	0.0025 kg
		6. Antimony Trioxide	0.0300 kg
		7. Calcium Carbonate/Aluminium Hydroxide/Meta Calcined Aluminium Silicate	0.1375 kg

16	Case No.:2/35/87-ALC1/2008	Party Name:VITALO PLASTICS SOLUTIONS INDIA PRIVATE LIMITED	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00574/AM09/	RLA File :04/24/040/00203/AM09/	Lic.No/Date:0410100455	Defer Date:
			01.12.2008	

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39239090	63/0- PLASTIC TRAYS MADE FROM PS DISSIPATIVE PLASTIC SHEET PLASTIC TRAYS	313702.000	Number	24286808.00	489160.28 US\$
2	39239090	63/0- PLASTIC TRAYS MADE FROM PET DISSIPATIVE PLASTIC SHEET PLASTIC TRAYS	304356.000	Number	30289509.00	610060.60 US\$
				Total	54,576,317.00	1,099,220.88
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39230000	PS DISSIPATIVE PLASTIC SHEET PLASTIC SHEET	84700.000	K.G	13446972.00	266805.00 US\$
2	39230000	PET DISSIPATIVE PLASTIC SHEET PLASTIC SHEET	101960.000	K.G	17728804.80	351762.00 US\$
				Total	31,175,776.80	618,567.00

Decision: With D/o C&PC OM No. 46011/107/2008-PC.II dated 08.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Plastic Trays (555mm x 365mm x 25 mm)	1 kg	Relevant PET/HIPS Insulative/Dissipative Sheet	1.15 kg/kg content in export product

17	Case No.:4/35/87-ALC1/2008	Party Name:PADMANABH ALLOYS & POLYMERS LTD	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00576/AM09/	RLA File :52/24/040/00022/AM09/	Lic.No/Date:5210024886 02.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39023000	63/0- 60% MINERAL FILLED PPHP COMPOUND GRADE P 1260 XT/C AS PER ANNEXURE "A" ATTACHED	50000.000	K.G	1726000.00	40000.00 US\$

				Total	1,726,000.00	40,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	POLYPROPYLENE HOMOPOLYMER (PPHP) GRANULES AS PER ANNEXURE "B" ATTACHED	20000.000	Number	1400000.00	32000.00 US\$
2	28365000	CALCIUM CARBONATE AS PER ANNEXURE "B" ATTACHED	20600.000	K.G	61800.00	1412.57 US\$
				Total	1,461,800.00	33,412.57

Decision: With D/o C&PC OM No. 46011/162/2006-PC.II dated 17.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
60% Mineral Filled PPHP Compound Grade : P 1260 XT/C (containing 40+/-1% PPHP)	1 kg	1. Polypropylene Homopolymer (PPHP) Granules	0.400 kg
		2. Calcium Carbonate	0.412 kg

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Case No.:8/39/87-ALC1/2008	Party Name:EXPANDED POLYMER SYSTEMS PVT. LTD	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
HQ File :01/87/050/00628/AM09/	RLA File :03/94/040/00909/AM09/	Lic.No/Date:0310500486 30.12.2008	Defer Date:

Application: Request is for adhoc norms for following:

SL.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39079990	62/0- Polyester Polyol EXPOL PH 250	36000.000	K.G	2479500.00	52200.00 US\$
				Total	2,479,500.00	52,200.00

SL.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29173500	Phthalic Anhydride	14774.400	K.G	731333.00	15316.00 US\$
2	29094100	Diethylene Glycol	22460.400	K.G	786114.00	16463.00 US\$
3	29054500	Glycerine	1018.800	K.G	40752.00	853.00 US\$
4	29051990	Tetra-N-Butyl Titanate	39.600	K.G	20196.00	423.00 US\$
				Total	1,578,395.00	33,055.00

Decision: With D/o C&PC OM No. 46011/77/2007-PC.II dated 15.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Polyol (Expol PH 250)	1 kg	1. Phthalic Anhydride	0.4104 kg
		2. Diethylene Glycol	0.6239 kg
		3. Glycerine	0.0283 kg
		4. Tetra-N-Butyl Titanate	0.0011 kg

22	Case No.:4/43/87-ALC1/2008	Party Name:MIL INDUSTRIES LTD	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00659/AM09/	RLA File :04/24/040/00242/AM09/	Lic.No/Date:0410101872 23.01.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39172190	61/0- SS BRAIDED PTFE HOSE- AIRCRAFT HOSE(3240 MTR)	753.070	K.G	5524823.56	79152.20 Pound Sterling
				Total	5,524,823.56	79,152.20

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39046100	PTFE RESIN POLYTETRA FLUOROETHYLENE (PTFE) RESIN GRADE 62 N	410.820	K.G	514840.00	10681.32 US\$
2	72230099	STAIN LESS STEEL WIRE GRADE 304S15 ST/STEEL 1.4301-0.011INCH/0.012INCH/0.0075INCH: DIA	383.860	K.G	962107.00	19960.72 US\$
				Total	1,476,947.00	30,642.04

Decision: With D/o C&PC OM No. 46011/17/2009-PC.II dated 16.06.2009, following adhoc norms are **approved** on repeat basis:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
SS Braided PTFE Hose- Aircraft Hose	1 kg	1. PTFE Resin	1.08 kg/kg content in the export product
		2. Stainless Steel Wire	1.03 kg/kg content in the export product

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Case No.:1/46/87-ALC1/2008	Party Name:KARUR K.C.P.PACKKAGINGS LIMITED,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
HQ File :01/87/050/00680/AM09/	RLA File :32/24/040/00053/AM09/	Lic.No/Date:3210039699 06.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39021000	63/0- F I B C net content of POLYPROPYLENE GRANULES	1818182.000	K.G	156363636.00	3298811.00 US\$
2	39010100	63/0- Net content of LDPE GRANULES	28571.000	K.G	2457143.00	51838.00 US\$
3	39010100	63/0- Net content of LLDPE GRANULES	66667.000	K.G	5733333.00	120956.00 US\$
4	39010100	63/0- Net content of HDPE GRANULES	23810.000	K.G	2047619.00	43199.00 US\$
5	39010100	63/0- Net content of HDPE GRANULES	23810.000	K.G	2047619.00	43199.00 US\$
				Total	168,649,350.00	3,558,003.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39021000	POLYPROPYLENE GRANULES	2000000.000	K.G	146000000.00	3029046.00 US\$
2	32064990	UV STABILISER COLOUR MB +UV VE 80014 - WHITE	36364.000	K.G	5784000.00	120000.00 US\$
3	39010100	LDPE GRANULES	30000.000	K.G	1770000.00	36722.00 US\$
4	39010100	LLDPE GRANULES	70000.000	K.G	4270000.00	88589.00 US\$
5	39010100	HDPE GRANULES	25000.000	K.G	1500000.00	31120.00 US\$
				Total	159,324,000.00	3,305,477.00

Decision: With D/o C&PC OM No. 46011/26/2009-PC.II dated 13.05.2009, norms as per -SION entry at Sl. No. **H-97** are **approved**. However, two additional import items i.e. LLDPE Granules and HDPE Granules may be allowed as 1.05 kg/kg content in the export product.

25	Case No.:8/46/87-ALC1/2008	Party Name:BALKRISHNA INDUSTRIES	Meet No/Date:12/87-ALC1/2009	Status: Approved
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	LIMITED,	17.06.2009	..
HQ File :01/87/050/00687/AM09/	RLA File :03/94/040/00966/AM09/	Lic.No/Date:0310506816 12.02.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	40119900	62/0- PNEUMATIC RADIAL TYRES REINFORCED WITH NYLON / POLYESTER TYRE CORD WARP SHEET OTHER THAN BUS AND TRUCK TYRES (OFF HIGHWAY RADIAL TYRES FOR TRACTOR AND IMPLEMENT)	10000000.000	K.G	1095233100.00	22722700.00 US\$
				Total	1,095,233,100.00	22,722,700.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	40012100	NATURAL RUBBER	2500000.000	K.G	204850000.00	4250000.00 US\$
2	40027001	SYNTHETIC RUBBER : PBR	300000.000	K.G	20244000.00	420000.00 US\$
3	40021900	SYNTHETIC RUBBER : SBR - 1502	500000.000	K.G	31330000.00	650000.00 US\$
4	40021901	SYNTHETIC RUBBER : SBR - 1712	2000000.000	K.G	110860000.00	2300000.00 US\$
5	28030002	CARBON BLACK	2900000.000	K.G	118813000.00	2465000.00 US\$
6	59021000	NYLON TYRE CORD FABRIC (DIPPED)	690000.000	K.G	99774000.00	2070000.00 US\$
7	59021000	POLYESTER TYRE CORD FABRIC (DIPPED)	690000.000	K.G	116403000.00	2415000.00 US\$
8	72179000	BEAD WIRE	210000.000	K.G	9615900.00	199500.00 US\$
9	38123001	RUBBER CHEMICAL : ANTIOXIDANTS	115000.000	K.G	22172000.00	460000.00 US\$
10	38121000	RUBBER CHEMICAL : ACCELERATOR	50000.000	K.G	9640000.00	200000.00 US\$
11	28420029	RUBBER CHEMICAL : RETARDERS	150000.000	K.G	36150000.00	750000.00 US\$
12	28170001	ZINC OXIDE	150000.000	K.G	11568000.00	240000.00 US\$
13	38231100	MISCELLANEOUS CHEMICALS : STEARIC ACID	150000.000	K.G	5784000.00	120000.00 US\$
14	27129000	MISCELLANEOUS CHEMICALS : MICROCRYSTALLINE WAX	100000.000	K.G	7230000.00	150000.00 US\$
15	38061001	MISCELLANEOUS CHEMICALS : TACKIFIERS	5000.000	K.G	665200.00	13800.83 US\$
16	27139000	MISCELLANEOUS CHEMICALS : SOFTNERS	20000.000	K.G	1966600.00	40800.83 US\$
17	25030000	INSOLUBLE SULPHUR	100000.000	K.G	9640000.00	200000.00 US\$
18	38249025	PRECIPITATED SILICA	16000.000	K.G	632400.00	13120.33 US\$
				Total	817,338,100.00	16,957,221.99

Decision: With DIPP letter dated 17.06.2009, following adhoc norms are **approved**. However, there will be a value cap of 7% on rubber chemicals at Sl. No. 7 and value cap of 5% on Misc. chemicals at Sl. No. 9:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Pneumatic radial tyres reinforced with nylon/polyester tyre cord warp sheet other than bus and truck tyres (off high way radial tyres for tractor and implement)	100 kg	1. Natural Rubber	25 kg
		2. Synthetic Rubber	
		(a) PBR	3 kg
		(b) SBR-1502	5 kg
		(c) SBR-1712	20 kg
		3. Carbon Black	29 kg
		4. Nylon tyre cord fabric (dipped)	6.90 kg
		5. Polyester tyre cord fabric (dipped)	6.90 kg
		6. Bead wire	2.10 kg
		7. Rubber chemicals	
		(a) Antioxidant	1.15 kg
		(b) Accelerator	0.50 kg
		(c) Retarder	1.50 kg
		8. Zinc Oxide	1.50 kg
		9. Misc. Chemicals	
		(a) Stearic Acid	1.50 kg
		(b) Microcrystalline Wax	1.00 kg
		(c) Tackifiers	0.05 kg
		(d) Softners	0.20 kg
		10. Precipitated Silica	0.16 kg
		11. Insoluble sulphur	1.00 kg

33	Case No.:1/4/87-ALC1/2009	Party Name:HENKEL CAC PRIVATE LIMITED	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00006/AM10/	RLA File :03/94/040/01095/AM09/	Lic.No/Date:0310514851	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39095000	63/0- Polyurethane Resin Solution Containing 80% Resin Content and 20% Solvent. - Nil	140000.000	K.G	12880000.00	280000.00 US\$
				Total	12,880,000.00	280,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29171200	Adipic Acid Nil	40740.000	K.G	3560676.00	77406.00 US\$
2	29173960	Isophthalic Acid White crystalline powder, Pure Grade, Standard.	16240.000	K.G	1344672.00	29232.00 US\$
3	29173500	Phthalic Anhydride- White Crystalline Powder, Pure Grade, Standard.	23380.000	K.G	1398124.00	30394.00 US\$
4	29094100	Diethylene Glycol - Nil	11060.000	K.G	254380.00	5530.00 US\$
5	29053100	Monoethylene Glycol - Nil	27860.000	K.G	640780.00	13930.00 US\$
6	29053990	1.6 Hexane Diol - Nil	1680.000	K.G	312984.00	6804.00 US\$
7	29054100	Trimethylol Propane - Nil	1820.000	K.G	184184.00	4004.00 US\$
8	29291020	Toluene Di Isocyanate - Liquid colourless ,light yellow, pure grade, standard.	5740.000	K.G	1174978.00	25543.00 US\$
9	29153100	Ethyl Acetate - Clear colourless volatine and flammable liquid, pure grade, standard.	28000.000	K.G	1094800.00	23800.00 US\$
				Total	9,965,578.00	216,643.00

Decision: With oral comments of Representatives of D/o C&PC present in the Meeting, adhoc norms are **approved** as per SION **H563** (notified through Public Notice No. 168 dated 31.03.2009).

34	Case No.:4/4/87-ALC1/2009	Party Name: SUPER MOUNT PACK PVT.LTD,	Meet No/Date: 12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00009/AM10/	RLA File :07/24/040/00695/AM09/	Lic.No/Date: 0710064114 13.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39269099	63/0- PS- EMBOSSED CARRIER TAPE Sp. Gr. 1.06-1.10	72000.000	Number	400000.00	7767.00 US\$
				Total	400,000.00	7,767.00

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	39269099	Polysterene Sheet Specific Gravity1.06 to 1.10 gm/cc	80000.000	Meter	240000.00	4660.19 US\$
				Total	240,000.00	4,660.19

Decision: With D/o C&PC OM No. 46011/79/2008-PC.II dated 29.12.2008, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polystyrene Embossed Carrier Tape Width 16mm to 56mm, thickness 0.30mm-0.35mm	1 kg	Relevant Polystyrene Sheet (Width 16mm to 56mm, thickness 0.30-0.35mm)	1.10 kg

35	Case No.:9/5/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00018/AM10/	RLA File :08/24/040/00004/AM10/	Lic.No/Date:0810079383 20.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>
1	39075000	62/0- Alkyd Resin F-4035 (Resin content 70%)	80000.000	K.G	5200000.00	104000.00 US\$
				Total	5,200,000.00	104,000.00

Import Item (s) Details

<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
1	38231900	Vegetable Fatty Acid	16160.000	K.G	600000.00	12000.00 US\$
2	29163110	Benzoic Acid	8000.000	K.G	350000.00	7000.00 US\$
3	29173500	Phthalic Anhydride	18720.000	K.G	1200000.00	24000.00 US\$
4	29054290	Pentaerithritol	18720.000	K.G	1350000.00	27000.00 US\$

5	29023000	Toluene THIS AUTHORISATION HAS BEEN ISSUED UNDER PARA 4.7 OF HAND BOOK 2004-2009.	25200.000	K.G	1000000.00	20000.00 US\$
				Total	4,500,000.00	90,000.00

Decision: With D/o C&PC OM No. 46011/246/2004-PC.II dated 17.06.2009, following adhoc norms are **approved** on repeat basis:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin F-4035 (70% Resin Content)	1 kg	1. Vegetable Fatty Acid	0.202 kg
		2. Benzoic Acid	0.100 kg
		3. Phthalic Anhydride	0.234 kg
		4. Penta-erithritol	0.234 kg
		5. Toluene	0.315 kg

36	Case No.:11/5/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00020/AM10/	RLA File :08/24/040/00005/AM10/	Lic.No/Date:0810079437 21.04.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 80%)	96000.000	K.G	5750000.00	115000.00 US\$
				Total	5,750,000.00	115,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Distilled Fatty Acid	24768.000	K.G	1100000.00	22000.00 US\$
2	29173500	Phthalic Anhydride	37152.000	K.G	2200000.00	44000.00 US\$
3	29054500	Glycerine	22944.000	K.G	1000000.00	20000.00 US\$
4	29161210	Butyl Acetate THIS AUTHORISATION HAS BEEN ISSUED UNDER PARA 4.7 OF HAND BOOK 2004-2009.	22464.000	K.G	1200000.00	24000.00 US\$
				Total	5,500,000.00	110,000.00

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 11.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Alkyd Resin C-1032 (Resin Content 80%)	1 kg	1. Distilled Fatty Acid	0.258 kg
		2. Phthalic Anhydride	0.387 kg
		3. Glycerine	0.239 kg
		4. Butyl Acetate	0.210 kg

38	Case No.:2/7/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00039/AM10/	RLA File :08/24/040/00021/AM10/	Lic.No/Date:0810079685 01.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39075000	62/0- Alkyd Resin C-1032 (Resin content 80%)	128000.000	K.G	7650000.00	153000.00 US\$
				Total	7,650,000.00	153,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	38231900	Distilled Fatty Acid	33024.000	K.G	1450000.00	29000.00 US\$
2	29173500	Phthalic Anhydride	49536.000	K.G	2900000.00	58000.00 US\$
3	29054500	Glycerine	30592.000	K.G	1350000.00	27000.00 US\$
4	29161210	Butyl Acetate Cond.:-This licence issued under para 4.7 of Hand Book .	29952.000	K.G	1600000.00	32000.00 US\$
				Total	7,300,000.00	146,000.00

Decision: With D/o C&PC OM No. 46011/20/2009-PC.II dated 11.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
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	Alkyd Resin C-1032 (Resin Content 80%)	1 kg	1. Distilled Fatty Acid	0.258 kg
			2. Phthalic Anhydride	0.387 kg
			3. Glycerine	0.239 kg
			4. Butyl Acetate	0.210 kg

44	Case No.:10/7/87-ALC1/2009	Party Name:VISEN INDUSTRIES LIMITED	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
	HQ File :01/87/050/00047/AM10/	RLA File :03/95/040/00827/AM09/	Lic.No/Date:0310518702 06.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39052900	63/0- VINYL ACETATE & 2 ETHYL HEXYL ACRYLATE COPOLYMER EMULSION SOLID CONTENT 58% +/- 1% (PACKED IN 2560 HM HDPE DRUMS)	614400.000	K.G	25798656.00	522240.00 US\$
				Total	25,798,656.00	522,240.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	29153200	VINYL ACETATE MONOMER	306701.000	K.G	12120827.76	2453660.89 US\$
2	29161210	2 ETHYL HEXYL ACRYLATE	31522.400	K.G	1884220.32	38142.11 US\$
3	29161210	HYDROXY ETHYL CELLULOSE	5552.330	K.G	1481140.30	29982.60 US\$
4	29242190	ACRYLAMIDE	1767.010	K.G	174581.02	3534.03 US\$
5	28334000	POTASSIUM PER SULPHATE	977.510	K.G	120722.53	2443.78 US\$
6	29179000	DI BUTYL MALEATE	6379.930	K.G	504269.64	10207.89 US\$
7	34021900	FOAMASTER - S	125.340	K.G	12383.35	250.68 US\$
8	39019090	HIGH DENSITY POLYETHYLENE (BLOW MOULDING GRADE)	22848.000	K.G	902952.96	18278.40 US\$
				Total	17,201,097.88	2,556,500.38

Decision: With D/o C&PC OM No. 46011/10/2005-PC.II dated 17.06.2009, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate & 2 Ethyl Hexyl Acrylate Copolymer Emulsion Solid Content 58% +/- 1%	1 kg	1. Vinyl Acetate Monomer	0.4992 kg
		2. 2 Ethyl Hexyl Acrylate	0.0513 kg
		3. Hydroxy Ethyl Cellulose	0.0090 kg
		4. Acrylamide	0.0028 kg
		5. Pottasium Persulphate	0.0015 kg
		6. Di Butyl Maleate	0.0103 kg
		7. Foamaster-S	0.0001kg

3.2 Following applications are **withdrawn**:

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Case No.:5/7/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved			
HQ File :01/87/050/00042/AM10/	RLA File :03/95/040/00017/AM10/	Lic.No/Date:0310518148 04.05.2009	Defer Date:			
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39199090	63/0- PVC INKJET FILM (CONTAINING PVC FILM AND POLYESTER FILM) NET CONTENT : 1)PVC FILM ROLL FORM (90-100 MICRON) :1,50,000.000 SQ. METER 2)POLYESTER FILM (75 MICRON) :1,50,000.000 SQ. METER	150000.000	Sq. meter	12000000.00	240000.00 US\$
				Total	12,000,000.00	240,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39219099	PVC FILM ROLL FORM (90-100 MICRON)	171000.000	Sq. meter	2137500.00	42750.00 US\$
2	39206290	POLYESTER FILM (75 MICRON)	171000.000	Sq. meter	1832142.86	36642.86 US\$
3	39045090	COATING CHEMICALS NAMELY SYNTHETIC RESIN EMULSION	1110.000	K.G	402186.30	8043.73 US\$
4	28112200	COATING CHEMICALS NAMELY SILICA	1410.000	K.G	501114.00	10022.28 US\$

5	29051220	COATING CHEMICALS NAMELY ISOPROPYL ALCOHOL	1020.000	K.G	75276.00	1505.52 US\$
6	39045090	ADHESIVE (SYNTHETIC RESIN EMULSION)	11640.000	K.G	1519020.00	30380.40 US\$
				Total	6,467,239.16	129,344.79

Decision: O/o. Jt. DGFT, Mumbai, vide letter dated 04.05.2009 informed that the licence was issued on **repeat basis** in terms of para 4.7.1 & 4.7.2 as per decision taken in F.No. 01/87/50/70/AM09. Hence, the Committee decided to **withdraw** the case.

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Case No.:6/7/87-ALC1/2009	Party Name:TECHNOVA IMAGING SYSTEMS PVT. LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
HQ File :01/87/050/00043/AM10/	RLA File :03/95/040/00016/AM10/	Lic.No/Date:0310518245 04.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39206290	63/0- POLYESTER INKJET FILM NET CONTENT : 1)POLYESTER MASTER ROLL (75 MICRON) :15,000.000 SQ. METER	15000.000	Sq. meter	1050000.00	21000.00 US\$
2	39206290	63/0- POLYESTER INKJET FILM NET CONTENT : 1)POLYESTER MASTER ROLL (100 MICRON) :30,000.000 SQ. METER	30000.000	Sq. meter	2100000.00	42000.00 US\$
3	39206290	63/0- POLYESTER INKJET FILM NET CONTENT : 1)POLYESTER MASTER ROLL (175 MICRON) :30,000.000 SQ. METER	30000.000	Sq. meter	2625000.00	52500.00 US\$
				Total	5,775,000.00	115,500.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39206290	POLYESTER MASTER ROLL (75 MICRON)	17100.000	Sq. meter	183214.29	3664.29 US\$
2	39045090	COATING CHEMICALS NAMELY SYNTHETIC RESIN EMULSION	180.000	K.G	65219.40	1304.39 US\$
3	28112200	COATING CHEMICALS NAMELY SILICA	345.000	K.G	122613.00	2452.26 US\$
4	29051220	COATING CHEMICALS NAMELY ISOPROPYL ALCOHOL	165.000	K.G	12177.00	243.54 US\$
5	39206290	POLYESTER MASTER ROLL (100 MICRON)	34200.000	Sq. meter	488574.43	9771.49 US\$
6	39045090	COATING CHEMICALS NAMELY SYNTHETIC RESIN EMULSION	360.000	K.G	130438.80	2608.78 US\$
7	28112200	COATING CHEMICALS NAMELY SILICA	690.000	K.G	245226.00	4905.24 US\$
8	29051220	COATING CHEMICALS NAMELY ISOPROPYL ALCOHOL	330.000	K.G	24354.00	487.08 US\$
9	39206290	POLYESTER MASTER ROLL (175 MICRON)	34200.000	Sq. meter	855000.00	17100.00 US\$

10	39045090	COATING CHEMICALS NAMELY SYNTHETIC RESIN EMULSION	360.000	K.G	130438.80	2608.78 US\$
11	28112200	COATING CHEMICALS NAMELY SILICA	690.000	K.G	245226.00	4904.52 US\$
12	29051220	COATING CHEMICALS NAMELY ISOPROPYL ALCOHOL	330.000	K.G	24354.00	487.08 US\$
				Total	2,526,835.72	50,537.45

Decision: O/o. Jt. DGFT, Mumbai, vide letter dated 04.05.2009 informed that the licence was issued on **repeat basis** in terms of para 4.7.1 & 4.7.2 as per decision taken in F.No. 01/87/50/717/AM08. Hence, the Committee decided to **withdraw** the case.

Case No.:9/7/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved
HQ File :01/87/050/00046/AM10/	RLA File :05/24/040/00790/AM09/	Lic.No/Date:0510240873 05.05.2009	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)	
1	39206290	63/0- Siliconised Polyester Release Liner (Thickness 23 micron/ 30 micron/ 36 micron)	4500000.000	Sq. meter	22985820.00	465300.00 US\$	
				Total	22,985,820.00	465,300.00	
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	
1	39206210	Polyester Film(Biaxially Oriented Polyester film) in relevant thickness . Flexible Film 23 Micron:113007 kg./3510000 sqm., 30 Micron:22689 kg./540000 sqm., 36 Micron: 27218 kg./ 540000 sqm.,	30600.000	Sq. meter	2000934.00	39780.00 US\$	
2	39100090	Silicone Resin in Solvent .	8100.000	K.G	2216419.00	44064.00 US\$	
3	39100000	Relevant Cross Linker	112.500	K.G	111704.00	2220.75 US\$	
4	38159090	Relevant Catalysts OL/C05	45.000	K.G	1244925.00	24750.00 US\$	
5	29023000	Tolune	30600.000	K.G	2000934.00	39780.00 US\$	
				Total	7,574,916.00	150,594.75	

Decision: O/o. Zonal Jt. DGFT, CLA, New Delhi informed that the Advance Authorization was issued under para 4.7.1 of HBP-2004-09 (Vol.I) on **repeat basis** as per decision of Norms Committee taken in its meeting No. 27/87/ALC-I/2008 dated 05.10.2008. Hence, the Committee decided to **withdraw** the case.

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Case No.:1/12/87-ALC1/2009		Party Name:BLUEBELL POLYMERS PRIVATE LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved		
HQ File :01/87/050/00074/AM10/		RLA File :08/24/040/00050/AM10/	Lic.No/Date:0810080488 05.06.2009	Defer Date:		
Application: Request is for adhoc norms for following:						
Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39073010	62/0- MEDIUM MOLECULAR WEIGHT EPOXY RESIN 75% SOLUTION IN XYLENE (BLUMER 1450 XX)	32.000	M.T	3832000.00	80000.00 US\$
				Total	3,832,000.00	80,000.00
Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)
1	39073010	EPOXY RESIN / EPOXIDE RESIN This Lic issued under para 4.7.1 of H.B. 04-09 norms fixed by ALC vide M.No.45/87-ALCL/2008 dtd.18.02.2009.vide RLA F.no.08/24/40/74/am09	18.880	M.T	2251300.00	47000.00 US\$
				Total	2,251,300.00	47,000.00
Decision: As per the Agenda, the licence was issued under Para 4.7.1 of HBP 2004-2009 and norms were fixed by NC in its Meeting No. 45/87-ALC1/2008 dated 18.02.2009(RLA F. No. 08/24/040/00074/AM09). Hence, the Committee decided to withdraw the case.						

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Case No.:6/12/87-ALC1/2009	Party Name:MACRO POLYMERS P. LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Approved						
HQ File :01/87/050/00079/AM10/	RLA File :08/24/040/00054/AM10/	Lic.No/Date:0810080664 11.06.2009	Defer Date:						
Application: Request is for adhoc norms for following:									
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>EXPORT ITEM</i>	<i>Qty</i>	<i>UOM</i>	<i>FOB/FOR (Rs.)</i>	<i>FOB (in Currency of realisation)</i>			
<i>1</i>	<i>39075000</i>	<i>62/0- Alkyd Resin C-1032 (Resin content 60 +/- 2%)</i>	<i>80000.000</i>	<i>K.G</i>	<i>4320000.00</i>	<i>90000.00 US\$</i>			
				Total	<i>4,320,000.00</i>	<i>90,000.00</i>			
<i>Sl.No.</i>	<i>ITCHS Code</i>	<i>IMPORT ITEM</i>				<i>Qty</i>	<i>UOM</i>	<i>CIF (Rs.)</i>	<i>CIF (Currency)</i>
<i>1</i>	<i>38231900</i>	<i>Distilled Fatty Acid</i>				<i>15520.000</i>	<i>K.G</i>	<i>768000.00</i>	<i>16000.00 US\$</i>

2	29173500	Phthalic Anhydride	23200.000	K.G	1248000.00	26000.00 US\$
3	29054500	Glycerine	14320.000	K.G	528000.00	11000.00 US\$
4	29023000	Toluene This licence issued under para 4.7.1 of Hand Book 2004-09 09 norms fixed by ALC vide M.No.14/87-ALC1/2008 dtd.16.07.2008 vide RaL F.No.08/24/40/26/am09/	33600.000	K.G	1440000.00	30000.00 US\$
				Total	3,984,000.00	83,000.00
Decision: As per the Agenda, the licence was issued under Para 4.7.1 of HBP 2004-2009 and norms were fixed by NC in its Meeting No. 14/87-ALC1/2008 dated 16.07.2008 (RLA F. No. 08/24/040/00026/AM09). Hence, the Committee decided to withdraw the case.						

3.3 Following applications are **deferred**:

1	Case No.:669/24/87-ALC1/2007	Party Name:HI-TECH ELASTOMERS LTD,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00998/AM06/	RLA File :08/80/040/00362/AM06/	Lic.No/Date:0810052278 23.11.2005	Defer Date:12.08.2009
Position: Copy of application may be obtained from RLA. A D.O. letter may be sent from JDG(AT) to concerned RLA for sending the application expeditiously.				

3	Case No.:44/35/87-ALC1/2007	Party Name:LAFFANS PETROCHEMICALS LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00541/AM08/	RLA File :03/95/040/00848/AM08/	Lic.No/Date:0310453667 12.12.2007	Defer Date:08.07.2009
Position: D/o C&PC will furnish comments.				

5	Case No.:23/20/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00376/AM09/	RLA File :09/24/040/00093/AM09/	Lic.No/Date:0910034153 04.06.2008	Defer Date:08.07.2009

Position: Reply is awaited from the firm in response to Final reminder issued by DGFT.

6	Case No.:4/15/87-ALC1/2008	Party Name:COLORPLAST SYSTEMS PVT LTD	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00306/AM09/	RLA File :05/24/040/00250/AM09/	Lic.No/Date:0510223774 14.07.2008	Defer Date:12.08.2009
	Position: D/L No. 46011/80/2008-PC.II, dated 20.10.2008 issued by D/o C&PC, followed by reminder from DGFT on 09.03.2009 and 23.04.2009. Final reminder may be issued to firm by DGFT.			

7	Case No.:7/18/87-ALC1/2008	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00337/AM09/	RLA File :11/24/040/00013/AM09/	Lic.No/Date:1110018017 31.07.2008	Defer Date:29.07.2009
	Position: D/L No. 46011/39/2009-PC.II dated 12.06.2009, reminder with a copy of D/L may be issued to firm by DGFT.			

8	Case No.:2/21/87-ALC1/2008	Party Name:ARMOR PLAST LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00384/AM09/	RLA File :07/24/040/00249/AM09/	Lic.No/Date:0710059265 21.08.2008	Defer Date:12.08.2009
	Position: D.O. letter has already been sent to RLA, Bangalore on 24.03.2009 for sending the hard copy of application of firm. Hard copy of application is still awaited from RLA, final reminder may be issued to RLA for sending application copy.			

9	Case No.:13/38/87-ALC1/2008	Party Name:STERLING AUXILIARIES PVT LTD	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00610/AM09/	RLA File :03/95/040/00426/AM09/	Lic.No/Date:0310486214 12.09.2008	Defer Date:12.08.2009
	Position: D/L No. 46011/90/2007-PC.II dated 25.03.2009 issued by D/o C&PC, followed by reminder from DGFT on 20.04.2009. Final reminder may be issued to firm by DGFT.			

	Case No.:21/38/87-ALC1/2008	Party Name:KRISHNA ANTIOXIDANTS PVT. LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
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10	HQ File :01/87/050/00618/AM09/	RLA File :03/94/040/00611/AM09/	Lic.No/Date:0310486931 18.09.2008	Defer Date: 01.07.2009
	Position: D/o C&PC will furnish comments.			

11	Case No.:17/31/87-ALC1/2008	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00527/AM09/	RLA File :09/24/040/00318/AM09/	Lic.No/Date:0910035862 06.11.2008	Defer Date: 08.07.2009
Position: D/o C&PC will furnish comments.				

15	Case No.:3/34/87-ALC1/2008	Party Name:I.P.B. PLASTICS	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00554/AM09/	RLA File :05/24/040/00514/AM09/	Lic.No/Date:0510231248 20.11.2008	Defer Date:01.07.2009
Position: D/o C&PC will furnish comments.				

18	Case No.:7/38/87-ALC1/2008	Party Name:DODIA ESTABLISHMENT	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00604/AM09/	RLA File :03/94/040/00753/AM09/	Lic.No/Date:0310499027 19.12.2008	Defer Date:29.07.2009
Position: D/L No. 46011/20/2006-PC.II dated 18.05.2009 issued by D/o C&PC, reminder with a copy of D/L may be issued to firm by DGFT.				

19	Case No.:5/38/87-ALC1/2008	Party Name:RAPID ENGINEERING CO.PLTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00602/AM09/	RLA File :05/24/040/00580/AM09/	Lic.No/Date:0510233178 23.12.2008	Defer Date:01.07.2009
Position: DIPP will furnish comments.				

21	Case No.:11/39/87-ALC1/2008	Party Name:JAIN IRRIGATION SYSTEMS LTD	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00631/AM09/	RLA File :03/94/040/00878/AM09/	Lic.No/Date:0310500828 01.01.2009	Defer Date:29.07.2009

Position: Reply is awaited from the firm in response to final reminder issued from DGFT on 08.06.2009.

p	Case No.: 6/43/87-ALC1/2008	Party Name:POLYTEC PACKING (INDIA) PVT LTD,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00661/AM09/	RLA File :07/24/040/00584/AM09/	Lic.No/Date:0710062571 27.01.2009	Defer Date:12.08.2009
	Position: D/L No. 46011/03/2009-PC.II dated 20.03.2009 issued by D/o C&PC, followed by reminder from DGFT on 29.04.2009. Final reminder with a copy of D/L may be issued to firm by DGFT.			

26	Case No.: 13/46/87-ALC1/2008	Party Name:GUJARAT CRAFT INDUSTRIES LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00692/AM09/	RLA File :08/24/040/00206/AM09/	Lic.No/Date:0810078192 17.02.2009	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

27	Case No.: 11/1/87-ALC1/2009	Party Name:SHOBIKAA IMPEX,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00715/AM09/	RLA File :32/24/040/00063/AM09/	Lic.No/Date:3210039943 06.03.2009	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

28	Case No.: 7/1/87-ALC1/2009	Party Name:SANKHLA POLYMERS (P) LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00711/AM09/	RLA File :07/24/040/00655/AM09/	Lic.No/Date:0710063666 17.03.2009	Defer Date:08.07.2009
	Position: D/o C&PC will furnish comments.			

29	Case No.: 9/1/87-ALC1/2009	Party Name:SPERRY PLAST LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00713/AM09/	RLA File :05/24/040/00763/AM09/	Lic.No/Date:0510238293 18.03.2009	Defer Date:22.07.2009
	Position: D/o C&PC will furnish comments.			

30	Case No.: 6/1/87-ALC1/2009	Party Name:SHAH POLYMERS,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00710/AM09/	RLA File :04/24/040/00295/AM09/	Lic.No/Date:0410103222 20.03.2009	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

31	Case No.: 10/1/87-ALC1/2009	Party Name:SWASTIK POLYMERS	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00714/AM09/	RLA File :05/24/040/00784/AM09/	Lic.No/Date:0510238677 23.03.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

32	Case No.: 1/1/87-ALC1/2009	Party Name:K K POLYCOLOR (I) LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00705/AM09/	RLA File :02/24/040/00237/AM09/	Lic.No/Date:0210124709 24.03.2009	Defer Date:01.07.2009
	Position: D/o C&PC will furnish comments.			

37	Case No.: 1/7/87-ALC1/2009	Party Name:SNF [INDIA] PVT. LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00038/AM10/	RLA File :09/24/040/00031/AM10/	Lic.No/Date:0910037819 01.05.2009	Defer Date:15.07.2009
	Position: D/o C&PC will furnish comments.			

39	Case No.: 3/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00040/AM10/	RLA File :03/94/040/00056/AM10/	Lic.No/Date:0310518029 01.05.2009	Defer Date:12.08.2009
	Position: Copy of application is awaited from RLA.			

40	Case No.: 4/7/87-ALC1/2009	Party Name:KALPENA INDUSTRIES LIMITED,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00057/AM10/	Lic.No/Date:0310518027	Defer

	HQ File :01/87/050/00041/AM10/	RLA File :03/94/040/00037/AM10/	Lic.No/Date:031051803 / 01.05.2009	Defer Date:12.08.2009
	Position: Copy of application is awaited from RLA.			

45	Case No.:2/8/87-ALC1/2009	Party Name:DUJODWALA PAPER CHEMICALS LTD	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00050/AM10/	RLA File :03/94/040/00081/AM10/	Lic.No/Date:0310519326 12.05.2009	Defer Date:01.07.2009
	Position: New case; copy of application is awaited from RLA.			

47	Case No.:5/12/87-ALC1/2009	Party Name:POLYPLEX CORPORATION LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00078/AM10/	RLA File :05/24/040/00030/AM10/	Lic.No/Date:0510243122 05.06.2009	Defer Date: 15.07.2009
	Position: New case; copy of application is awaited from RLA.			

48	Case No.:2/12/87-ALC1/2009	Party Name:PODDAR MERCANTILE PVT.LTD.,	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00075/AM10/	RLA File :02/24/040/00035/AM10/	Lic.No/Date:0210127484 09.06.2009	Defer Date: 15.07.2009
	Position: New case; copy of application is awaited from RLA.			

49	Case No.:3/12/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00076/AM10/	RLA File :08/24/040/00032/AM10/	Lic.No/Date:0810080603 10.06.2009	Defer Date: 15.07.2009
	Position: New case; copy of application is awaited from RLA.			

50	Case No.:4/12/87-ALC1/2009	Party Name:DHARIYAL POLYMERS PVT.LTD.	Meet No/Date:12/87-ALC1/2009 17.06.2009	Status: Deferred
	HQ File :01/87/050/00077/AM10/	RLA File :08/24/040/00031/AM10/	Lic.No/Date:0810080605 10.06.2009	Defer Date: 15.07.2009
	Position: New case; copy of application is awaited from RLA.			

Meeting ended with thanks to Chair and all participants.
